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Title : Need to give approval and release funds for the drinking water project of Government of Karnataka in Chamarajanagar district of Karnataka.

SHRI R. DHYUVANARAYANA (CHAMRAJANAGAR): Sir, I would like to raise a long-pending issue of providing potable water supply to more than 297 habitations in rural Chamarajanagar district of Karnataka as identified in the proposal of the Government of Karnataka submitted to the Centre in July 2007 involving a capital outlay of Rs 103.00 crores.

Many of these habitations, with a major share of BPL and SCs/STs families still receive much less than the normal per capita per day norm of 40 litres adopted by the Planning Commission. The proposal also envisages improvement in water quality to eliminate incidents of water-borne diseases among the rural poor and vulnerable sections. Considering the zeal with which the Government is funding rural-related programmes like NREGS, I would urge the Centre to consider this equally critical area of provision of potable water supply to rural masses and urge the Government to accord sanction for this long-pending proposal and release funds from the current budgetary allocation.

* Treated as laid on the Table